

**R.O.C.No.51592-A/2018/B2**

**CIVIL JUDGE**  
**TRANSFER & POSTING**

**NOTIFICATION No. 174 / 2018**

The Government, in G.O.Ms.No.298, Home (Courts-II) Department, dated 05.04.2017, have issued orders sanctioning the constitution of Additional Mahila Court for Nilgiris District at Udhagamandalam, in the cadre of Civil Judge.

Thiru.Senthil Kumar Rajavel, Judicial Magistrate (Juvenile Justice Board), Udhagamandalam, is transferred and posted as Judicial Magistrate, Additional Mahila Court, Udhagamandalam, in the aforesaid newly sanctioned Court.

**HIGH COURT OF MADRAS, CHENNAI.**  
**DATED:04.10.2018.**

**Sd./-C.Kumarappan**  
**REGISTRAR GENERAL**

